

# FORM A

## PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF VAG BUILDTECH LIMITED (PREVIOUSLY KNOWN AS VAG BUILDTECH PRIVATE LIMITED)

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                   |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | Vag Buildtech Limited (Previously known as Vag Buildtech Private Limited)                                                                                         |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 12-06-2012                                                                                                                                                        |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | Registrar of Companies, Mumbai                                                                                                                                    |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U45400MH2012PLC232077                                                                                                                                             |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | <b>Registered Office:</b> Saba Palace, 3rd Floor, Flat no. 301 Khar West Mumbai Mumbai City, Maharashtra - 400054                                                 |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | 26-11-2021 (The order dated 26-11-2021 was communicated to IRP on 01-12-2021)                                                                                     |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | 25/05/2022                                                                                                                                                        |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | <b>Mr. Ashish Vyas</b><br>Registration No:- IBBI/IPA-001/IP-P-01520/2018-2019/12267                                                                               |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | Address: B-1A Viceroy Court CHS, Thakur Village, Kandivali (East), Mumbai Suburban, Maharashtra- 400 101<br><br>Email id:-<br>ashishvyas2006@gmail.com            |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | Address:- A-402 Suashish IT Park, Dattapada Road, Borivali (East) , Mumbai – 400066.<br>Email id:- <a href="mailto:cirp.vagbl@gmail.com">cirp.vagbl@gmail.com</a> |
| 11.                  | Last date for submission of claims                                                                                                    | 15-12-2021                                                                                                                                                        |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable                                                                                                                                                    |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                                                                    |
| 14.                  | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a>                                                                               |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Vag Buildtech Limited on 26-11-2021 in C.P. No. CP (IB)3310/MB/C-IV/2018. The order was communicated to IRP on 01-12-2021.



The creditors of Vag Buildtech Limited, are hereby called upon to submit their claims with proof on or before 15<sup>th</sup> December, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional :



Mr. Ashish Vyas



(IRP of Vag Buildtech Limited)

Date: 3<sup>rd</sup> December, 2021

Place: Mumbai